National Company Law Tribunal Allahabad Bench Allahabad

CP No.15(ND)2007 29(ND)/2009

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2016.

NAME OF THE COMPANY: Mr. Ram Babu

Vs.

M/s Target Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

SI. No. Name Designation Representation Signature

1. Dr. Pawan Jaiswo (MA Rehibioner Remove

2. RAMBABU Ramore

Order dated 07 12.2016

CP No. 19 (ND)/2007 Mr. Ram Babu Vs. M/s Target Construction Pyt. Ltd.

Proof of service is filed. However, there was no sufficient time after service of notices. Therefore, Dr. Pawan Jaiswal is requested to send notices again to the respondents by speed post without delay and list the matter on 09.01.2017. Shri Pawan Jaiswal is requested to see at east a week time should be available to the respondents to appear after service of notices.

List on 09.01.2017.

SH.V.S.R. AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)

Dated 07.12.2016